

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Review Application No.08 of 2020
in
Company Appeal (AT) (Ins) No.499 of 2019

IN THE MATTER OF:

Harkirat Singh Bedi

...Appellant

Versus

Oriental Bank of Commerce

...Respondent

For Appellant: Shri Sudhir Kumar Sharma, Advocate

For Respondent: None

ORDER

24.08.2020 This Application is actually for rectification as there is no provision of review as such.

However, the Order/Judgement concerned is of a Bench of three Judges. Registry may take steps for taking direction to list this Application before a Bench of three Members, two of which Original Bench are at present available.

List thereafter.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md